

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 10.04.2019 (WEDNESDAY)

Court II

After the Oath Ceremony at 10:30 AM in the Hon'ble Chairperson Court Room.

11: 15 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 708 of 2018	Satyendra Singh Vs. Rama Subramanian & Anr.	Mohit Jolly	Abhishek khare , Yash Sharma(R2)
2.	Comp. App. (AT) No. 389 of 2018	Dhananjay Mishra Vs. Dynatron Services Pvt. Ltd. & Ors.	Aman Vachher	Vikas Mehta

For Hearing

3.	Comp. App. (AT) No. 122 of 2018	S.K. Big Star Foods Ltd. & Ors. Vs. TM-Food Processing Ltd. &Ors. With	G.Ramakrishna Prasad	K. Sharat Kumar
4.	Comp. App. (AT) No. 163 of 2018	K. Trinadha Reddy & Ors. Vs. TM-Food Processing Ltd. &Ors. With	Mohd. Wasay Khan	GouthamShivshankar (R1 to R9), Anandh K (R19 to 22)
5.	Comp. App. (AT) No. 210 of 2018	Rayudu Nagabhushan & Ors. Vs. S.K. Bigstar Foods Ltd. &Ors. With	John Mathew	GouthamShivshankar (R2-10)
6.	Comp. App. (AT) No. 211 of 2018	Kaja Gajendra Rao & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors.	John Mathew	GouthamShivshankar
7.	Comp. App. (AT) No. 169 of 2018	BS Limited Vs. Registrar of Companies & Ors.	Milan Singh Negi	Raghvendra Singh-R3
8.	Comp. App (AT) No. 273 of 2018	Om Prakash Avulla Vs Achala Gold Agritech Investments Ltd & Ors. With	Dhruv Gupta	Ankit Roopanwal, Sudakshina Rathore,
9.	Comp. App. (AT) No. 311 of 2018	U.V Hari Prasada Raju &Ors Vs Achala Gold Agritech Investment Ltd & Ors.	Ankit Roopanwal	P. Nagesh (R2-R5)
10.	Comp. App. (AT) No. 331 of 2018	Nelakuditi Hari Krishan Vs. VijayaGayathri Cold Storage Pvt. Ltd. & Ors.	MithunShashank	P. Nagesh
11.	Comp. App. (AT) No. 351 of 2018	Rabindra Nath Ghosh & Ors. Vs. Jaytarama Cold Storage Pvt. Ltd. & Ors.	Soumya Dutta	Jishnu Chaudhury Arjun Aggarwal

12.	Comp. App. (AT) (Ins) No. 28 of 2019	Gouri Prasad Goenka Vs. Punjab National Bank & Anr.	Pramod B. Agarwala	Rajesh Kumar Gautam-R1 Vikram Hegde- R2
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02: 00 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 137 of 2018	Shri Balaji Cycle Pvt. Ltd. & Anr. Vs. ROC, NCT of Delhi & Haryana	S.P. Singh Chawla	Sanjib K. Mohanty

For Hearing (Part Heard)

2.	Comp. App. (AT) No. 256 of 2017	R. Prasanth Vs. UBC Engineers Pvt. Ltd. & Ors.	Sandhya Nambidi	Shruti Iyer
3.	Comp. App. (AT) No. 238 of 2018	Ankit Mittal Vs. AnkitaPratisthan Ltd. & Ors.	Anna Malhotra	Raktim Gogoi

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By Order
-sd/-

Registrar